

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(MB)2008

CA NO. CA-84/C-1/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

Union of India

V/s.

M/s. Panther Investrade Ltd. .& ors.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN SAXENA		Adv For Respondent	
2.	SURINDER JOT SINGH			
3.	Sanjeew Narula		Sf10/001	Abhishek Ghei
4.	Abhishek Ghei			
5.	Sand Ahmad			

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

(A.K. Arora)

21.9.2016